

(AS)

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW
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Original Application No. 417/92

Syed Imtiyaz Hussain Alvi Applicant

Versus

Union of India & others Respondents

Hon'ble Mr. S.N. Prasad, Judicial Member

Hon'ble Mr. V.K. Seth, Adm. Member

(By Hon. Mr. S.N. Prasad, Judicial Member)

The applicant has approached this Tribunal for directing the respondents to promote the applicant w.e.f. 1.8.1987

2. The applicant has moved this application ^{in collusion} ^{on 1.8.93} become that this case has now infructuous ^{and} the respondents have promoted the applicant as per order dated 22.9.93.

3. Thus, in view of the above we find it expedient that this O.A. No. 417/92 has been infructuous and stands dismissed. No order as to costs.

W K
Adm. Member

[Signature]
Judicial Member

Perish/-

Lucknow; Dated : 25.1.94

25.1.94